

(12)

Central Administrative Tribunal
Principal Bench

O.A. No. 1034 of 1999

New Delhi, dated this the 29th MAY, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Smt. Kanta Devi Meena,
S/o Shri Giriraj Prasad Meena,
R/o E/362, Budh Nagar,
Inderpuri, New Delhi-110012. .. Applicant

(By Advocate: Shri U. Srivastava)

Versus

Union of India through

1. The Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. The Chief of the Army Staff,
Army Headquarters,
Sena Bhawan,
New Delhi.
3. The Commandant,
Sena Hospital,
Army Hospital (R&R),
Delhi Cantt.,
New Delhi-110010. .. Respondents

(By Advocate: Shri D.S. Mahendru)

ORDER

S.R. ADIGE, VC (A)

Applicant impugns respondents' action in not allowing her to join as Ward Sahiyika pursuant to their order dated 7.4.99 (Annexure A/1). She seeks a direction to respondents to allow her to join as Ward Sahiyika pursuant to the aforesaid order with consequential benefits.

2. Heard both sides.

3. Applicant does not deny in rejoinder the

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specific averment of respondents in their reply that three candidates were under consideration for one post of Ward Sahiyaka in reserved category of ST and were sponsored by Employment Exchange. Indeed applicant has herself admitted in her letter dated 23.4.99 (Annexure R-1) that her name was kept in the waiting list (she was placed at No.2 in the selections held by respondents to fill up the vacant post of ward sahiyika) and ^{had prayed that} in the event ~~that~~ the person placed at No.1 of the select list did not join, she be appointed to the post.

4. As the person placed at No. 1 did join, as Ward Sahiyaka, the O.A. warrants no interference. It is dismissed. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige

(S.R. Adige)
Vice Chairman (A)

karthik

